

**IN THE INCOME TAX APPELLATE TRIBUNAL, 'D' BENCH
MUMBAI**

**BEFORE: SHRI AMARJIT SINGH, ACCOUNTANT MEMBER
&
SHRI SUNIL KUMAR SINGH, JUDICIAL MEMBER**

**ITA No. 3539/MUM/2024
(Assessment Year : 2011-12)**

**ITA No. 3540/MUM/2024
(Assessment Year : 2015-16)**

**ITA No. 3541/MUM/2024
(Assessment Year : 2016-17)**

**ITA No. 3542/MUM/2024
(Assessment Year : 2017-18)**

**ITA No. 3543/MUM/2024
(Assessment Year : 2012-13)**

**ITA No. 3544/MUM/2024
(Assessment Year : 2013-14)**

**ITA No. 3545/MUM/2024
(Assessment Year : 2014-15)**

Mehul Ashok Mulay Laxman Nivas, Subhash Road, Kolhapur, 416003.	Vs.	Dy. Commissioner of Income-Tax Central Circle-1(3), Room no. 905, 9 th Floor, Old CGO Bldg., Annexe, M K Road, Mumbai-400020.
PAN/GIR No. ARBPM7306B		
(Appellant)	..	(Respondent)

Assessee by	None
Revenue by	Smt. Sanyogita Nagpal (CIT DR)
Date of Hearing	21/10/2024
Date of Pronouncement	21/10/2024

आदेश / ORDER

PER BENCH:

1. All above seven appeals have been preferred against the consolidated impugned order dated 19.06.2023 passed by learned CIT(A) wherein, learned CIT(A) has dismissed all the appeals ex-parte.
2. Perused the records and heard learned DR in attendance as none responded for the appellant assessee.
3. It transpires from the perusal of records that all the above referred appeals were presented before the Tribunal as time barred on 11.07.2024 against the consolidated impugned order dated 19.06.2023 by a delay of about 328 days. It is noticed that the appellant assessee has neither stated any sufficient cause in form no. 36 nor filed any delay condonation application with a prayer to condone the said delay. It is further noticed that the appellant assessee has not made any sincere and bonafide efforts to make prayer for the condonation of the said delay despite various opportunities vide orders dated 12.07.2024, 28.08.2024 and 21.10.2024. In absence of any sufficient cause, all the aforestated appeals

stand dismissed as time barred. Let copy of the order be placed on the records of each appeal.

Order pronounced in open court today on 21.10.2024

Sd/-
(AMARJIT SINGH)
ACCOUNTANT MEMBER

Sd/-
(SUNIL KUMAR SINGH)
JUDICIAL MEMBER

Mumbai; Dated 21/10/2024
Anandi Nambi, *Steno*

Copy of the Order forwarded to:

1. The Appellant
2. The Respondent.
3. CIT
4. DR, ITAT, Mumbai
5. Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar)
ITAT, Mumbai